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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	State Bank of India-Vs-Adhunik Alloys & Power Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of Corporate Debtor	Signature with date

Piyali Basak
06/12/17

For Applicant

Mr. Sidhartha Sharma, Advocate

Ms. Piyali Basak, Advocate

Ms. Namrata Basu, Advocate

O R D E R

Ld. Counsel for the corporate debtor are present.

Ld. Resolution Professional has filed the progress report dated 30/11/2017, which may be taken on record.

List on 04/01/2018 for further consideration.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)